

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00825/2018

Tuesday, this the 16th day of October, 2018.

CORAM:

**HON'BLE Mrs. P. GOPINATH, ADMINISTRATIVE MEMBER
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

A.S. Balakrishnan, 62 years,
S/o. A.S. Sankar (late),
Senior Auditor (Retd.),
Office of the Controller of Defence Accounts (CSD),
Achangarden House, Kunanthra Desom,
Kodakara (P.O), Thrissur Dist. - 680 684. - Applicant

[By Advocate Mr. C.S.G. Nair]

Versus

1. Controller of Defence Accounts
(Canteen Stores Department),
'Adelphin' 119, M.K. Road,
Mumbai – 400 020.
2. Controller General of Defence Accounts,
Ulan Batar Road, Palam,
Delhi Cantt -
New Delhi – 110 010.
3. Union of India,
Represented by its Secretary,
Ministry of Finance, New Delhi – 110 001. - Respondents

[By Advocate: Mr. M.K. Padmanabhan Nair, ACGSC]

The application having been heard on 16.10.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral):-

Per: P. Gopinath, Administrative Member

Applicant is a Senior Auditor working with the 3rd respondent.

On retirement, he submitted a bill for travel and goods transportation

charges amounting to Rs. 1,41,955/- . Applicant has been paid a sum of Rs. 56,015/- credited to his bank account. Applicant's grievance is that the transportation charges as allowed under the rules was not granted to him. Applicant has submitted Annexure A-7, A-8 representation. Respondents to consider the facts submitted in the said representation and sanction the admissible amount and also issue a detailed speaking order on the amount so allowed/not allowed. In case of any remaining grievance, the applicant is at liberty to approach the Court again.

2. O.A is disposed of as above. No order as to costs.

(Dated, 16th October, 2018.)

(ASHISH KALIA)
JUDICIAL MEMBER

(P. GOPINATH)
ADMINISTRATIVE MEMBER

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Applicant's Annexures

Annexure A1 - True copy of the letter dt: 28.10.2015 issued by the 1st respondent.

Annexure A2 - True copy of the O.M F.No. 19030/3/2008-E.IV dt: 23.09.2008.

Annexure A3 - True copy of the Goods consignment Note No. 012902 dt: 10.01.2017 of M/s. Vikas Commercial Roadways.

Annexure A4 - True copy of the Money Receipt obtained from M/s. Vikas Commercial Roadways for Rs. 73,500/-.

Annexure A5 - True copy of the covering letter dt: 05.09.2017.

Annexure A6 - True copy of the letter dt: 01.03.2018.

Annexure A7 - True copy of the letter dt: 20.04.2018 addressed to the 1st respondent.

Annexure A8 - True copy of the letter to the 1st respondent on 07.07.2018.

Annexures of Respondents

NIL
